

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.11.2021 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1998 of 2021 in Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3
2.	I.A. No. 2220 of 2021 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4
3.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700, 2222 & 2445 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.	KS Ravichandran (CS) Ms. S. Manjula Dev	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4

For Directions

4.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. With	KartikNagarkatti	Avinash Sharma (R-CCI)
5.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R-CCI)
6.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R-CCI)

7.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India &Ors. With	MaliniSud	Avinash Sharma (R-CCI)
8.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. With	Aditi Sharma	Avinash Sharma (R-CCI)
9.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-CCI)
10.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
11.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	Malini Sud	Avinash Sharma (R-1)
12.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
13.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	Malini Sud	Avinash Sharma (R-1)
14.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
15.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
16.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-1)

17.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)
18.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
19.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
20.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
21.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
22.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
23.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

For Admission (Fresh Case)

24.	Comp. App. (AT) (Ins) No. 861 of 2021	Swan Energy Ltd. Vs. Jindal Steel and Power Ltd. & Anr.	Amir Arsiwala	Sumit Attri-R1 Rajesh Srivastava-R2
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For Admission (After Notice)

25.	Comp. App. (AT) (Ins) No. 829 of 2021	Puneet Brijmohan Chopra Vs. Admiral Logistics Zambia Ltd. & Ors.	Shradha Agrawal	Ashish Vyas-R2
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For Hearing

26.	Comp. App. (AT) (Ins) No. 904 of 2021 (PH)	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Ashish Makhija Richa Singh-R1 Rudreshwar Singh Ayandeb Mitra-R2 & R3
27.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3

28.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
29.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya
30.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5

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By order of Hon'ble Chairperson

**-sd/-
Registrar**